

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 8<sup>th</sup> MAY, 2024, 10:30 A.M.**

**CP (IB)/02/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	IL&FS Financial Services Ltd. Vs Adhunik Meghalaya Steels Pvt. Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. S. Mitra, Adv.  
Ms. K. Sharma, Adv.

For Respondent (s) : Mr. D. N. Sharma, Adv.  
: Mr. S. P. Chittawat, Adv.

**ORDER**

Heard the arguments on both sides. **Reserve for Order.**

Both parties are permitted to file brief notes of arguments not exceeding 2 pages on or before this Monday, which is 13.05.2024, both in physical as well as soft copy, along with the citations relied upon, if required.

Sd/-  
**Satya Ranjan Prasad**  
**Member (Technical)**

Sd/-  
**H.V. Subba Rao**  
**Member (Judicial)**